

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39660/2025 BLAPL/13619/2025	DAMODAR BEJ VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	SORO /901 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001740/2025
2	D-BLAPL/39661/2025 BLAPL/13620/2025	PINARUL SK VS STATE OF ODISHA	SK. ZAFARULLA VS	G.R.P.S. /178 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000037/2025
3	D-BLAPL/39662/2025 BLAPL/13621/2025	SHIBA PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000109/2025
4	D-BLAPL/39664/2025 BLAPL/13622/2025	OMM PRAKASH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000115/2025
5	D-BLAPL/39668/2025 BLAPL/13623/2025	BALARAM MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000109/2025
6	D-BLAPL/39673/2025 BLAPL/13624/2025	ASHOK KUMAR BEHERA @ JADU VS STATE OF ODISHA	GOREKHANATH DAS VS	BADAGODA P.S. /591 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000062/2025
7	D-BLAPL/39459/2025 BLAPL/13625/2025	SATYANARAYAN PERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANAMUNDA /113 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000068/2025
8	D-BLAPL/39561/2025 BLAPL/13626/2025	RAHUL GUPTA VS STATE OF ODISHA	LAXMI PRIYA BEHERA VS	//0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000015/2025
9	D-BLAPL/39674/2025 BLAPL/13627/2025	RAJA @ LITU MUKHI VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	MARKAT NAGAR /184 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000170/2025
10	D-BLAPL/39334/2025 BLAPL/13628/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURAJ MOHANTY VS	MOHANA /96 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000049/2024
11	D-BLAPL/39683/2025 BLAPL/13629/2025	GALUA @ JUDHISTIRA BEHERA VS STATE OF ODISHA	PARESH KUMAR MOHANTY VS	BALANGA /258 /2025 ADDL.SESSIONS JUDGE,NIMPARA(Puri) Spl/0000093/2025

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12	D-BLAPL/39369/2025 BLAPL/13630/2025	SUDAM BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000352/2025
13	D-BLAPL/39426/2025 BLAPL/13631/2025	RAMA CHANDRA DALAI @ RAMA CHANDRA DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /154 /2025 J.M.F.C.,PURI(Puri) GR/0000550/2025
14	D-BLAPL/39692/2025 BLAPL/13632/2025	RAUSHAN KUMAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001435/2025
15	D-BLAPL/39447/2025 BLAPL/13633/2025	SUDARSAN KHEMUNDU @ MOTU VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BOIPARIGUDA /188 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000099/2021
16	D-BLAPL/39866/2025 BLAPL/13634/2025	MONIKA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2025
17	D-BLAPL/39451/2025 BLAPL/13635/2025	ANITA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /399 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000019/2025
18	D-BLAPL/39452/2025 BLAPL/13636/2025	KAMALAKANTA MALLIK @ HAUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /286 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000066/2024
19	D-BLAPL/39867/2025 BLAPL/13637/2025	SHARMILA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2025
20	D-BLAPL/39454/2025 BLAPL/13638/2025	SAMBHU KUMAR SINGH @ SAMBHU SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /166 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002102/2025
21	D-BLAPL/39466/2025 BLAPL/13639/2025	MD. RASID @ HAFIZ VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /30 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000053/2025
22	D-BLAPL/39704/2025 BLAPL/13640/2025	LADU @ RITU @ RATIKANTA PALEI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /998 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002672/2025
23	D-BLAPL/39467/2025	SACHIN MOHANTA	BIBEKANANDA MAHAPATRA	RAIRANGPUR (RURAL) /152 /2025

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	BLAPL/13641/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0001113/2025
24	D-BLAPL/39516/2025 BLAPL/13642/2025	HRUSIKESH BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /54 /2025 A.D.J.,NAWAPARA(Nuapada) ST/0000075/2025
25	D-BLAPL/38794/2025 BLAPL/13643/2025	SANDEEP TIGGA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANDOMUNDA /86 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000045/2021
26	D-BLAPL/39523/2025 BLAPL/13644/2025	ANIL MINYAKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANDHUGOAN /104 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000358/2025
27	D-BLAPL/39530/2025 BLAPL/13645/2025	SUBHRANSU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /722 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000717/2025
28	D-BLAPL/39543/2025 BLAPL/13646/2025	BASUDEV KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KANTAMAL /108 /2017 ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000020/2018
29	D-BLAPL/39545/2025 BLAPL/13647/2025	JAKAB PANGI @ JAKABA PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /88 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000123/2025
30	D-BLAPL/39651/2025 BLAPL/13648/2025	SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
31	D-BLAPL/39550/2025 BLAPL/13649/2025	BISIA @ BISWANATH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /323 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002100/2025
32	D-BLAPL/39718/2025 BLAPL/13650/2025	SANATAN @ SANA DAS @ SANATAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /454 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0001059/2025
33	D-BLAPL/39681/2025 BLAPL/13651/2025	ATTAR SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /219 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000720/2025
34	D-BLAPL/39730/2025 BLAPL/13652/2025	DUSMANTA SABAR VS	SATYANARAYAN MISHRA VS	JAIPATNA /287 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT

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35	D-BLAPL/39682/2025 BLAPL/13653/2025	STATE OF ODISHA BADAL SEKH @ BADAL SK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000418/2025 G.R.P.S. /52 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000018/2025
36	D-BLAPL/39699/2025 BLAPL/13654/2025	KULANANDAN GOUDA @ KULANDHANA GOUDA VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /998 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002672/2025
37	D-BLAPL/39429/2025 BLAPL/13655/2025	BIKASH KUMAR TRIPATHY VS STATE OF ODISHA	SUDHANSU SEKHAR MALLICK VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000107/2025
38	D-BLAPL/39869/2025 BLAPL/13656/2025	BABU @ RANJIT MALLA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PATTAMUNDAI /369 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000809/2025
39	D-BLAPL/39544/2025 BLAPL/13657/2025	RONIT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /148 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000062/2025
40	D-BLAPL/39822/2025 BLAPL/13658/2025	SIBA PRASAD SAHU @ SIBA SANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	S.P.(CID-CRL),CUTTACK /17 /2021 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000150/2025
41	D-BLAPL/39844/2025 BLAPL/13659/2025	SUMAN VS STATE OF ODISHA	RAJ KUMAR ROUT VS	KHURDA ROAD G.R.P.S. /146 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000704/2025
42	D-BLAPL/39850/2025 BLAPL/13660/2025	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000082/2023
43	D-BLAPL/39852/2025 BLAPL/13661/2025	NARAYANA SWAIN @ NARAYAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	G.R.P.S.,BERHAMPUR /147 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000023/2025
44	D-BLAPL/39805/2025 BLAPL/13662/2025	SISIR GAHIR VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000131/2025
45	D-BLAPL/39556/2025 BLAPL/13663/2025	SANTOSH KUMAR KANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /313 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000378/2025

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46	D-BLAPL/39841/2025 BLAPL/13664/2025	M.HARISHANKAR VS STATE OF ODISHA	KABIRAJ PRADHAN VS	JATNI P.S. /476 /2025 J.M.F.C.,JATNI(Khordha) GR/0000820/2025
47	D-BLAPL/39560/2025 BLAPL/13665/2025	BIJAY KUMAR MANDAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BALIANTA P.S. /22 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000039/2025
48	D-BLAPL/39877/2025 BLAPL/13666/2025	HEMANANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /378 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000196/2025
49	D-BLAPL/39564/2025 BLAPL/13667/2025	MD. MANNAN VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	JHUMPURA /101 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000426/2025
50	D-BLAPL/39912/2025 BLAPL/13668/2025	SAURABH JATAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /132 /2025 SPECIAL JUDGE, KANTABANJI(Balangir Spl/0000016/2025
51	D-BLAPL/39625/2025 BLAPL/13669/2025	RINA DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000077/2025
52	D-BLAPL/39767/2025 BLAPL/13670/2025	SANGRAM DAS @ SAMIRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANPUR /20 /2021 A.D.J.,ATHAGARH(Cuttack) ST/0000136/2025
53	D-BLAPL/39655/2025 BLAPL/13671/2025	RABI @ HAWA @ SAROJ SAMAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /353 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000603/2025
54	D-BLAPL/39656/2025 BLAPL/13672/2025	SURAJ KHILO @ KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000055/2025
55	D-BLAPL/39752/2025 BLAPL/13673/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000009/2025
56	D-BLAPL/39768/2025 BLAPL/13674/2025	TITUA SAMAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /759 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000026/2025
57	D-BLAPL/39988/2025	SWAYAMPURABHA PADHI	P.ANUP DASH	BHANJANAGAR /827 /2024

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	BLAPL/13675/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0001276/2024
58	D-BLAPL/39177/2025 BLAPL/13676/2025	KIRAN NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	TALCHER TOWN /102 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000210/2025
59	D-BLAPL/39992/2025 BLAPL/13677/2025	BHOLANATH MANDAL VS STATE OF ODISHA	BISWAJIT DAS VS	BARBIL /170 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000012/2025
60	D-BLAPL/40001/2025 BLAPL/13678/2025	SURU DAS @ SHURU DAS VS STATE OF ODISHA	BISWAJIT DAS VS	BARBIL /170 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000012/2025
61	D-BLAPL/39229/2025 BLAPL/13679/2025	NANDA @ JAGAN BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /304 /2025 J.M.F.C.,PIPILI(Puri) GR/0000761/2025
62	D-BLAPL/39448/2025 BLAPL/13680/2025	AJADUL SK @ RAJA @ SK. RAJA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA SADAR /482 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002376/2025
63	D-BLAPL/39478/2025 BLAPL/13681/2025	BALAKRUSHNA SUNA @ KRISHNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /237 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000845/2025
64	D-BLAPL/39769/2025 BLAPL/13682/2025	RINKU SAHU @ RABINDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /140 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000096/2025
65	D-BLAPL/39517/2025 BLAPL/13683/2025	ATULYA MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
66	D-BLAPL/39809/2025 BLAPL/13684/2025	SUNANTA MALLICK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KHAJURIPADA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000116/2025
67	D-BLAPL/39814/2025 BLAPL/13685/2025	PRABHATA KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KHAJURIPADA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000116/2025
68	D-BLAPL/39619/2025 BLAPL/13686/2025	BISHNU KUMAR CHOUDHURY VS	PRASANTA KUMAR NANDA VS	MARKAT NAGAR /19 /2025 J.M.F.C,CUTTACK(Cuttack)

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69	D-BLAPL/39627/2025 BLAPL/13687/2025	STATE OF ODISHA SAMBHU KUMAR SINGH @ SAMBHU SINGH VS	SOUMYA RANJAN DAS VS	GR/0000108/2025 SECTOR-19 /179 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002657/2025
70	D-BLAPL/39764/2025 BLAPL/13688/2025	STATE OF ODISHA BHIKARI BHOI VS	SURYAKANTA DWIBEDI VS	KEGAON /201 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000094/2025
71	D-BLAPL/39640/2025 BLAPL/13689/2025	STATE OF ODISHA SILU SETH VS	RAMAKANTA MISHRA VS	BOLANGIR TOWN /577 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000025/2025
72	D-BLAPL/39630/2025 BLAPL/13690/2025	STATE OF ODISHA SAMBHU KUMAR SINGH @ SAMBHU SINGH VS	SOUMYA RANJAN DAS VS	SECTOR-19 /178 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002656/2025
73	D-BLAPL/39860/2025 BLAPL/13691/2025	STATE OF ODISHA SILU @ ASHISH NAIK VS	PRIYA RANJAN SINGH VS	MOTANGA /335 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000427/2025
74	D-BLAPL/39733/2025 BLAPL/13692/2025	STATE OF ODISHA CHITRASEN MALLICK VS	JAYADEBA BEHERA VS	// SPECIAL JUDGE,NAYAGARH(Nayagarh) 2(A)CC/0000023/2025
75	D-BLAPL/39679/2025 BLAPL/13693/2025	STATE OF ODISHA PAPPU KUMAR VS	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /177 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000589/2025
76	D-BLAPL/39708/2025 BLAPL/13694/2025	STATE OF ODISHA SIBA DAS @ JHADIA VS	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /454 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0001059/2025
77	D-CMAPL/53689/2025 CMAPL/352/2025	STATE OF ODISHA RAJESH BEHERA VS	M/S. BUDHIRAM DAS. VS	// () //
78	D-CMP/53232/2025 CMP/2088/2025	BIJAYALAXMI DAS KISHORE KEDIA VS	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsug CS/0000008/2012
79	D-CMP/48593/2025 CMP/2089/2025	HARSH VARDHAN TIBREWAL BHARAT BEHERA VS LAXMI AMPOLU	AMITAV TRIPATHY VS	// DISTRICT AND SESSIONS JUDGE,GAJA Fao/0000011/2024

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80	D-CMP/53825/2025 CMP/2090/2025	SUDAM CHARAN SAHOO VS LOKANATH SAHOO	SIDHARTHA MISHRA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000350/2004
81	D-CMP/53247/2025 CMP/2091/2025	SANTOSH KUMAR ROUSTRAY VS STEWART SCHOOL, C.R.P SQUARE, BHUBANESWAR	ASUTOSH ROUT VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001223/2019
82	D-CMP/51345/2025 CMP/2092/2025	AJIT KUMAR SAHU VS RASHMI RANI PANIGRAHI	SANTOSH KUMAR KANUNGO VS	// CIVIL JUDGE (SD),KODALA(Ganjam) CS/0000057/2019
83	D-CMP/53082/2025 CMP/2093/2025	RUSABHA MEHER VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE, BHAWANIPATNA RFA/0000054/2025
84	D-CMP/51852/2025 CMP/2094/2025	ASHOK KUMAR MOHANTY VS ASHIS KUMAR NAYAK	SOUMYA MISHRA VS	// CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) TS/0000001/2001
85	D-CMP/53237/2025 CMP/2095/2025	BINOD BIHARI SAHU VS KRUSHNA CHANDRA PRADHAN	PRASANTA KUMAR PANDA VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000014/2024
86	D-CMP/53658/2025 CMP/2096/2025	CHANDRAMANI MOHANTY VS BASANTA KUMAR BARIK	SAMBEET PATTANAYAK VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000082/2021
87	D-CMP/54105/2025 CMP/2097/2025	BABITA DEVI AGRAWAL VS S.VIJAYALAXMI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BARGARH(Bargarh) EC/0000002/2010
88	D-CMP/53270/2025 CMP/2098/2025	AMITA DAS VS UMAKANTA RANA	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000137/2015
89	D-CMP/53981/2025 CMP/2099/2025	RAMA CHANDRA PANIGRAHI VS KAILASH PANIGRAHI	DEBASHIS NANDA VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara) CS/0000273/2022
90	D-CONTC/42776/2025 CONTC/6278/2025	SRIMATI SASMAL VS ANU GARG, IAS,ADDL. CHIEF SECRETARY TO GOVT. WATER RESOURCES DEPT.	ADV. VS	// () //
91	D-CONTC/49019/2025	ABHIMANYU SAHU	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6279/2025	VS	VS	0
		ARAVIND AGRWAL, IAS, COMMISSIONER- CUM-SECRETARY, HIGHER EDUCATION DEPT., ODISHA		//
92	D-CONTC/51436/2025	KANAK SAHOO	ADV.	//
	CONTC/6280/2025	VS	VS	0
		ANU GARG, IAS, ADDL. CHIEF SECRETARY TO GOVT. WATER RESOURCES DEPT., ODISHA		//
93	D-CONTC/51462/2025	RAMA SAMAL	ADV.	//
	CONTC/6281/2025	VS	VS	0
		ANU GARG, IAS, ADDL. CHIEF SECRETARY TO GOVT. WATER RESOURCES DEPT., ODISHA		//
94	D-CONTC/51661/2025	NILAMADHAB DAS	ADV.	//
	CONTC/6282/2025	VS	VS	0
		DR. PRAVAT BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BALASORE		//
95	D-CONTC/51720/2025	SRIBATSA SAMAL	ADV.	//
	CONTC/6283/2025	VS	VS	0
		ARAVIND AGRAWAL, IAS, SECRETARY OF HIGHER EDUCATION DEPARTMENT, ODISHA		//
96	D-CONTC/51798/2025	LAXMIDHAR KHUNTIA	ADV.	//
	CONTC/6284/2025	VS	VS	0
		DR. N. THIRUMALA NAIK, IAS, PRINCIPAL SECY., SCHOOL AND MASS EDUCATION DEPARTMENT, GOVT. OF ODISHA		//
97	D-CONTC/51799/2025	GOURANGA BEHERA	ADV.	//
	CONTC/6285/2025	VS	VS	0
		DR. N. THIRUMALA NAIK, IAS, PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, GOVT. OF ODISHA		//
98	D-CONTC/51835/2025	SWADESH BANDITA PADHI	ADV.	//
	CONTC/6286/2025	VS	VS	0
		SUBHAM SAXENA, IAS, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, ODISHA		//
99	D-CONTC/51884/2025	MANJULATA MOHANTA	ADV.	//
	CONTC/6287/2025	VS	VS	0
		NIYATI PATNAIK, DIRECTOR OF HIGHER SECONDARY EDUCATION, ODISHA		//
100	D-CONTC/51899/2025	GOURANGA CHANDRA BEHERA	ADV.	//
	CONTC/6288/2025	VS	VS	0
		BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
101	D-CONTC/52109/2025	BIGHNESH KUMAR MISHRA	ADV.	//
	CONTC/6289/2025	VS	VS	0
		PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR		//
102	D-CONTC/52156/2025	BARUNA KUMAR PARIDA	ADV.	//
	CONTC/6290/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SATYABRATA SAHU, IAS,ADDL. CHIEF SECY. DEPT. OF HOME,ODISHA		//
103	D-CONTC/52232/2025 CONTC/6291/2025	ARATI KHILAR VS	ADV. VS	// ()
		SURYA KUMAR NAYAK, OAS, TAHASILDAR CUM EXECUTIVE,BHOGARAI,BALASORE		//
104	D-CONTC/52236/2025 CONTC/6292/2025	ARATI BEJ VS	ADV. VS	// ()
		SURYA KUMAR NAYAK, OAS,TAHASILDAR- CUM- EXECUTIVE BHOGARI,BALASORE		//
105	D-CONTC/52665/2025 CONTC/6293/2025	PRAMOD KUMAR BASANTARA VS	ADV. VS	// ()
		PROF.DR.GOUTAM SATPATHY, MEDICAL SUPT. I/C, S.C.B MEDICAL COLLEGE AND HOSPITAL,CUTTACK		//
106	D-CONTC/53099/2025 CONTC/6294/2025	ALOK KUMAR DAS VS	ALOK KUMAR MOHANTY VS	// ()
		DATTATRAYA BHAUSAHEB SHINDE, IAS, COLLECTOR AND D.M,CUTTACK		//
107	D-CONTC/53289/2025 CONTC/6295/2025	PRIYADARSHINI PARIDA VS	ADV. VS	// ()
		PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER (D.E.O), MAYURBHANJ		//
108	D-CONTC/53828/2025 CONTC/6296/2025	LALITA MOHAN SAMANTARAY VS	ADV. VS	// ()
		ARVIND AGRWAL, I.A.S.COMMISSIONER-CUM- SECRETARY, DEPARTMENT OF HIGHER EDUCATION,ODISHA		//
109	D-CONTC/51224/2025 CONTC/6297/2025	SANJU DEI VS	ADV. VS	// ()
		ASWATHY S ,IAS,COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA		//
110	D-CONTC/51295/2025 CONTC/6298/2025	MANCHAPATI MEHER VS	ADV. VS	// ()
		B.PARAMESWARAN,IAS,COMMISSIONER-CUM- SECRETARY, ST AND SC DEVELOPMENT, DEPARTMENT, GOVT. OF ODISHA,		//
111	D-CONTC/51475/2025 CONTC/6299/2025	SUKANTI KERKETTA VS	ADV. VS	// ()
		ASWATHY S, COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE DEPT., GOVT. OF ODISHA		//
112	D-CONTC/51572/2025 CONTC/6300/2025	NIHAR RANJAN DEBATA VS	ADV. VS	// ()
		RAJESH PRAVAKAR PATIL,COMMNR.. CUM SECY. TO GOVT., DEPT. OF CO OPERATION, ODISHA		//
113	D-CONTC/51580/2025 CONTC/6301/2025	SK. HAIDER ALLI VS	ADV. VS	// ()
		RAJESH PRAVAKAR PATIL, COMMNR. CUM SECY. TO GOVT., DEPT. OF CO OPERATION, ODISHA		//

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114	D-CONTC/51911/2025 CONTC/6302/2025	SANJUKTA SAHU VS ARABINDA AGARWAL, IAS, PRINCIPAL SECRETARY, DEPARTMENT OF HIGHER EDUCATION, GOVT, OF ODISHA,	ADV. VS	// 0
115	D-CONTC/51956/2025 CONTC/6303/2025	JATAK SETHI VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, W.R. DEPT., ODISHA	ADV. VS	// 0
116	D-CONTC/51959/2025 CONTC/6304/2025	MAKAR KETAN GARANAYAK VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0
117	D-CONTC/51963/2025 CONTC/6305/2025	MOHAN KUMAR MOHANTY VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0
118	D-CONTC/52295/2025 CONTC/6306/2025	ANITA NAYAK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0
119	D-CONTC/51967/2025 CONTC/6307/2025	DAYANIDHI SAMAL VS CHANDRA SEKHAR PADHI, ENGINEER-IN-CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0
120	D-CONTC/52299/2025 CONTC/6308/2025	NAMITA NANDA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0
121	D-CONTC/51970/2025 CONTC/6309/2025	CHAKRADHAR MOHANTY VS CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0
122	D-CONTC/52771/2025 CONTC/6310/2025	KISHORI PARIDA VS AKSHAY SUNIL AGARWAL, I.A.S	ADV VS	// 0
123	D-CONTC/51998/2025 CONTC/6311/2025	KAILASH CHANDRA MISHRA VS STATE OF ODISHA, ADDL. CHIEF SECRETARY, HOME DEPARTMENT, ODISHA	AMRITA NAYAK VS	// 0
124	D-CONTC/52906/2025 CONTC/6312/2025	HARIHAR JANI VS AKSHAY SUNIL AGARWAL, I.A.S	ADV VS	// 0
125	D-CONTC/52083/2025	KISHOR PRADHAN	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6313/2025	VS	VS	()
126	D-CONTC/52291/2025	SATYABRAT SAHU, I.A.S,ADDL CHIEF SECRETARY, HOME DEPARTMENT, GOVT. OF ORISSA	ADV.	//
	CONTC/6314/2025	DUSHASAN BEHERA	VS	()
127	D-CONTC/53096/2025	THIRUMALA NAIK N, IAS,COMMNR.-CUM- SECRETARY TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT.	ADV.	//
	CONTC/6315/2025	GAJENDRA MAHAKUD	VS	()
128	D-CRLA/38025/2025	RAJARSHI CHAKMA	BHABANI SHANKAR DASPARIDA	RAMACHANDRAPUR /349 /2024
	CRLA/1459/2025	SARFUDDIN KHAN	VS	SPECIAL JUDGE,ANANDAPUR(Kendujha)
129	D-CRLA/38264/2025	STATE OF ODISHA	BISWARANJAN MAHARATHA	Spl/000026/2024
	CRLA/1460/2025	GANESH KANHAR	VS	PHULBANI SADAR /191 /2023
130	D-CRLA/39119/2025	STATE OF ODISHA	BHABANI SHANKAR DASPARIDA	AD-HOC A.D.J.(FTSC),PHULBANI(Kandh)
	CRLA/1461/2025	AKASH PRADHAN	VS	Spl/000077/2023
131	D-CRLA/39410/2025	STATE OF ODISHA	SIDHARTHA SANKAR RAY (2)	SEA BEACH /297 /2025
	CRLA/1462/2025	JAYANTI KUMARI MOHANTY	VS	SPECIAL JUDGE, PURI(Puri)
132	D-CRLA/38226/2025	STATE OF ODISHA(VIG)	SIBA RANJAN POLAI	TR/0000156/2025
	CRLA/1463/2025	TUKUNA NAHAK	VS	VIGILANCE PS (BERHAMPUR) /4 /2006
133	D-CRLA/39840/2025	STATE OF ODISHA	HIMANSHU SEKHAR MISHRA	SPECIAL JUDGE (VIG),BERHAMPUR(Ga)
	CRLA/1464/2025	MANASI SAHOO	VS	GR/0000004/2006
134	D-CRLA/38694/2025	STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL	CHATRAPUR /602 /2025
	CRLA/1465/2025	GOURAHARI PATRA	VS	A.D.J.,CHATRAPUR(Ganjam)
135	D-CRLMA/39727/2025	STATE OF ODISHA (VIGILANCE)	RAKESH BEHERA	Spl/000024/2025
	CRLMA/185/2025	SAI PRATIK DAS	VS	SAMBALPUR VIGILANCE /10 /2019
136	D-CRLMC/37356/2025	STATE OF ODISHA	SARADA PRASANNA SARANGI	SPL.JUDGE (VIG), SUNDERGARH(Sunda)
	CRLMC/5590/2025	M/S FERRO ALLOYS CORPORATION LTD.	VS	CT/0000003/2020
		VS	VS	BALASORE VIGILANCE /44 /2011
				SPECIAL JUDGE, VIGILANCE, BARIPAD
				GR/0000044/2011
				LINGARAJ P.S. /222 /2025
				J.M.F.C.,BHUBANESWAR(Khordha)
				CT/0000669/2025
				/ /0
				J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend

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137	D-CRLMC/38878/2025 CRLMC/5591/2025	SUB DIVISIONAL MAGISTRATE, CHAMPUA MURALIDHAR KISAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	2(C)CC/0000019/2014 LAHUNIPADA /253 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0001063/2024
138	D-CRLMC/39453/2025 CRLMC/5592/2025	DEBENDRA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /74 /2022 ASST. SESSIONS JUDGE,KHARIAR(Nuap ST/0000095/2023
139	D-CRLMC/39506/2025 CRLMC/5593/2025	RAJU CHHATRIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /255 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000099/2025
140	D-CRLMC/39906/2025 CRLMC/5594/2025	SANTOSH BARIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000175/2011
141	D-CRLMC/39585/2025 CRLMC/5595/2025	BITTU @ RAHUL PRASAD SONI @ BURMA @ RAHUL SONI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /233 /2018 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000022/2019
142	D-CRLMC/39910/2025 CRLMC/5596/2025	KAUTUKA KHAMARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /86 /2013 J.M.F.C.,MADANPUR-RAMPUR(Kalahand GR/0000170/2013
143	D-CRLMC/38901/2025 CRLMC/5597/2025	GYANA RANJAN MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0008764/2024
144	D-CRLMC/39290/2025 CRLMC/5598/2025	GOPAL CHANDRA @ GOPAL MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /483 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000465/2025
145	D-CRLMC/39911/2025 CRLMC/5599/2025	SUDAM CHARAN BARIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000206/2011
146	D-CRLMC/39878/2025 CRLMC/5600/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /222 /2014 GRAMA NYAYADHIKARI,PURI(Puri) GR/0001895/2014
147	D-CRLMC/39294/2025 CRLMC/5601/2025	PRUTHIRAJ MOHANTY @ CHEMA @ PREMA MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /376 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000046/2021

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148	D-CRLMC/39136/2025 CRLMC/5602/2025	SUCHITRA MOHANTY @ BISOYI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	ASKA /294 /2018 A.D.J.,ASKA(Ganjam) ST/0000019/2019
149	D-CRLMC/39156/2025 CRLMC/5603/2025	AKSHAYA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /218 /2014 DIST.&SESSIONS JUDGE,KENDRAPARA GR/0001092/2014
150	D-CRLMC/39326/2025 CRLMC/5604/2025	BRAJA SUNDAR MALLIK @ BABULA MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,KABISURYANAGAR(Ganjam) ICC/0000021/2022
151	D-CRLMC/39420/2025 CRLMC/5605/2025	SRITAM DAS @ SRITAM KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /295 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000460/2025
152	D-CRLMC/39582/2025 CRLMC/5606/2025	BIPIN ROUT@BIRANCHI BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /29 /2003 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL CT/0000843/2003
153	D-CRLMC/39608/2025 CRLMC/5607/2025	KANSA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /80 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000102/2023
154	D-CRLMC/39636/2025 CRLMC/5608/2025	MOHAMMAD SAIF@SAIF VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /431 /2025 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(DIST) CT/0000487/2025
155	D-CRLMC/37040/2025 CRLMC/5609/2025	MASTARAM BAGARTI VS DHANIRAM NAG	TUKUNA KUMAR MISHRA VS	CHANDAHANDI /73 /2024 J.M.F.C.,CHANDAHANDI(Nabarangapur) ICC/0000001/2024
156	D-CRLMC/38423/2025 CRLMC/5610/2025	MADHUSUDAN GHOSH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	BHOGRAI /219 /2014 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000717/2014
157	D-CRLMC/39573/2025 CRLMC/5611/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURYA MOHAPATRA VS	CHOUDWAR /92 /2008 J.M.F.C,CUTTACK(Cuttack) GR/0000515/2008
158	D-CRLMC/38792/2025 CRLMC/5612/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JAGATSINGPUR /674 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000043/2023
159	D-CRLMC/39873/2025	AJIT KUMAR MOHAPATRA	MANOJ PANIGRAHI	NAYAPALLI P.S. /56 /2017

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	CRLMC/5613/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0000712/2017
160	D-CRLMC/38955/2025 CRLMC/5614/2025	INDIRA SUBUDHI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /17 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000052/2019
161	D-CRLMC/38958/2025 CRLMC/5615/2025	SUBHAMITRA NAYAK VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /17 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000174/2023
162	D-CRLMC/39985/2025 CRLMC/5616/2025	JOGENDRA TANDI VS STATE OF ODISHA	SONALI PANDA VS	GOLAMUNDA /36 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000155/2024
163	D-CRLMC/40042/2025 CRLMC/5617/2025	KADA SIDHARTH ACHARY VS STATE OF ODISHA	KRUTIBASH MOHAPATRA VS	NALCO /69 /2020 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001060/2020
164	D-CRLMC/38961/2025 CRLMC/5618/2025	DEBI PRASAD RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /112 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000261/2025
165	D-CRLMC/39657/2025 CRLMC/5619/2025	NIKU GURU@DEBASIS GURU VS STATE OF ODISHA	SEJAL NAYAK VS	KISSANNAGAR PS /84 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000052/2025
166	D-CRLMC/40112/2025 CRLMC/5620/2025	DRONA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /108 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000123/2023
167	D-CRLMC/40156/2025 CRLMC/5621/2025	PRABODHA CHANDRA RAY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0003895/2024
168	D-CRLMC/38965/2025 CRLMC/5622/2025	SUBHANGI SUBHADARSHINI VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	CUTTACK VIGILANCE /17 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000175/2023
169	D-CRLMC/40170/2025 CRLMC/5623/2025	ABANI KUMAR PALEI VS STATE OF ODISHA	KARUNAKAR GAYA VS	KEONJHAR SADAR /202 /2018 CIVIL JUDGE (JD) CUM JMFC, THAKUR CMC/0000006/2023
170	D-CRLMC/39186/2025 CRLMC/5624/2025	KIRAN KUMAR BEHERA VS	AMITAV TRIPATHY VS	ITAMATI /359 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH

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171	D-CRLMC/39398/2025 CRLMC/5625/2025	STATE OF ODISHA TITUA @ BASUDEV NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GR/0001154/2025 PARADEEP LOCK /32 /2012 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000175/2012
172	D-CRLMC/34731/2025 CRLMC/5626/2025	LAXMIKANTA SAHOO VS SARADA PRASANA DASH	SIDHARTH SANKAR MOHAPATRA VS	CUTTACK SADAR /494 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000634/2021
173	D-CRLMC/39897/2025 CRLMC/5627/2025	LINGARAJ KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /143 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000152/2023
174	D-CRLMC/39203/2025 CRLMC/5628/2025	SANTIA @ SANTOSH KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /299 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000921/2024
175	D-CRLMC/38112/2025 CRLMC/5629/2025	DEBASISH DASH VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	NABARANGAPUR TOWN /467 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001672/2024
176	D-CRLMC/39923/2025 CRLMC/5630/2025	SIDHESWAR PUTEEL VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /36 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000034/2019
177	D-CRLMC/39411/2025 CRLMC/5631/2025	ASHU @ ASISH KUMAR RAY VS STATE OF ODISHA	PULLIN MARTHA VS	CHANDAKA P.S. /527 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003326/2025
178	D-CRLMC/40183/2025 CRLMC/5632/2025	SUSANTI PRADHAN VS STATE OF ODISHA	SURYAKANTA JENA VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khordha) Cp/0000290/2024
179	D-CRLMC/39952/2025 CRLMC/5633/2025	RINKU BARIK VS STATE OF ODISHA	AZAD KESHORI DASH VS	KANTAMAL /188 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000203/2025
180	D-CRLMC/39644/2025 CRLMC/5634/2025	MADHU PANGI @ NANU VS STATE OF ODISHA	SARBESWAR SAHOO VS	JEYPORE SADAR /145 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000044/2020
181	D-CRLMC/39975/2025 CRLMC/5635/2025	SATYA@SATYABRATA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /171 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000113/2025

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182	D-CRLMC/39707/2025 CRLMC/5636/2025	RAHUL KUMAR ROUTRAY@BABLU@RAHUL RAOUTARA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	TANGI /403 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001823/2025
183	D-CRLMC/39374/2025 CRLMC/5637/2025	PADMA BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /183 /2014 J.M.F.C.,PURI(Puri) GR/0002115/2014
184	D-CRLMC/39955/2025 CRLMC/5638/2025	RAMAKANTA BEHERA VS SURENDRANATH PANIGRAHI	NIRANJAN LENKA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000515/2016
185	D-CRLMC/39384/2025 CRLMC/5639/2025	PARAMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
186	D-CRLMC/39918/2025 CRLMC/5640/2025	GHADU KIRSANI@TEKA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	2(A)CC/0000118/2024 MACHHKUND /102 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000067/2020
187	D-CRLMC/40185/2025 CRLMC/5641/2025	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP MODEL /381 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001235/2025
188	D-CRLMC/39958/2025 CRLMC/5642/2025	SWETABAHAN SAHU VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /361 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B
189	D-CRLMC/40152/2025 CRLMC/5643/2025	ASWINI BEHERA VS STATE OF ODISHA	KURESH PRASAD DASH VS	GR/0001889/2025 BUGUDA /109 /2009 ASST. SESSIONS JUDGE, BHANJANAGA
190	D-CRLMC/40179/2025 CRLMC/5644/2025	BABU@SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	ST/0000012/2010 MARINE PS AT JAMBO /239 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002296/2025
191	D-CRLMC/39261/2025 CRLMC/5645/2025	GYANA RANJAN PARIDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /175 /2021 J.M.F.C.,AUL(Kendrapara) GR/0000346/2021
192	D-CRLMC/39529/2025 CRLMC/5646/2025	AMIT KUMAR MALLICK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JATNI P.S. /17 /2021 J.M.F.C.,JATNI(Khordha) GR/0000020/2021
193	D-CRLMC/39325/2025	SUDEEPTA GHOSH @ SUDIPTA GHOSH	JYOTIRMAYA SAHOO	KODALA /317 /2025

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	CRLMC/5647/2025	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001140/2025
194	D-CRLMC/40086/2025 CRLMC/5648/2025	BISESH JENA@KANHA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CDA-II /147 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000958/2025
195	D-CRLMC/40166/2025 CRLMC/5649/2025	SATHIA @ PRAFULLA SAMANTARAY @ PRAFULLA KUMAR SAMANTARAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /226 /2016 ASST. SESSION JUDGE,RANPUR(Nayaga ST/0000008/2024
196	D-CRLMC/40181/2025 CRLMC/5650/2025	JAGABANDHU PADHI VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /12 /2023 SPECIAL JUDGE(VIG),BHUBANESWAR CRMC/0000073/2025
197	D-CRLMP/38799/2025 CRLMP/1737/2025	SUCHISMITA PALAI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	MANCHESWAR P.S. /87 /2024 (//
198	D-CRLMP/39717/2025 CRLMP/1738/2025	PRAJWAL TEWARI VS DEPUTY COMMISSIONER OF POLICE, CUTTACK	BASUDEV PUJARI VS	/ /0 (//
199	D-CRLMP/39712/2025 CRLMP/1739/2025	SURYAMANI TRIPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MALGODOWN /178 /2024 (//
200	D-CRLMP/39402/2025 CRLMP/1740/2025	JADUMANI NAYAK VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	CDA-II /115 /2024 (//
201	D-CRLMP/39663/2025 CRLMP/1741/2025	HARISH CHANDRA PALLAI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// (//
202	D-CRLREV/38091/2025 CRLREV/1116/2025	R.K.MANSION PRIVATE LIMITED,KHORDHA VS RAJESH KUMAR DASH	RABI NARAYAN MOHANTY VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000027/2025
203	D-CRLREV/38592/2025 CRLREV/1117/2025	MOTILAL PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BARKOTE /129 /2024 J.M.F.C., BARKOTE(Debagarh) CT/0000274/2024
204	D-CRLREV/39463/2025 CRLREV/1118/2025	SILU@MANOJ KUMAR BEHERA VS	GYANA RANJAN MOHANTY VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE

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205	D-CRLREV/39489/2025 CRLREV/1119/2025	STATE OF ODISHA SHARBANI PRIYADARSHINI MALLA @ BEURA VS PRAVANJAN BEURA	SAMVIT MOHANTY VS	CT/0000323/2025 JAGATSINGPUR /13 /2019 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000027/2025
206	D-CRLREV/39251/2025 CRLREV/1120/2025	BISHNUPADA SAMAL VS NILIMA SAMAL	JITENDRA KUMAR MISHRA 2 VS	JALESWAR /48 /2018 JUDGE FAMILY COURT,BALASORE(Bal CRMC/0000312/2023
207	D-CRLREV/39084/2025 CRLREV/1121/2025	BIJAYLAXMI DASH VS	SOMA PATNAIK VS	CHAULIAGANJA /48 /2020 J.M.F.C.(IV),CUTTACK(Cuttack)
208	D-CRLREV/39568/2025 CRLREV/1122/2025	STATE OF ODISHA RAKTA RANJAN MOHANTY VS	SAILAZA NANDAN DAS VS	GR/0000145/2020 // J.M.F.C,CUTTACK(Cuttack)
209	D-CRLREV/39513/2025 CRLREV/1123/2025	STATE OF ODISHA PREM CHAND PRADHAN @ PREMCHAND PRADHAN VS MITANJALI PRADHAN	AMITAV TRIPATHY VS	ICC/0000002/2025 // SPECIAL JUDGE, (C.B.I.-II),BHUBANESV CRA/0000029/2025
210	D-CRLREV/39723/2025 CRLREV/1124/2025	CHANDRAMANI DEO VS	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /49 /2025 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000046/2025
211	D-CRLREV/39775/2025 CRLREV/1125/2025	STATE OF ODISHA BAPI DIGAL VS	RAMAKANTA PRADHAN VS	JASHIPUR /147 /2025 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000015/2025
212	D-FAO/53297/2025 FAO/555/2025	STATE OF ODISHA THE MANAGER, LEGAL CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. ,KHORRAM VS PRASANTA KUMAR BEHERA	KHONDRA RAY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000017/2024
213	D-MACA/48490/2025 MACA/1343/2025	SWAYAM PRAKASH DAS VS NITYANANDA SAHOO	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000017/2015
214	D-MACA/50749/2025 MACA/1344/2025	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTD.,CUTTACK VS SANGRAM SINGH	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000462/2018
215	D-MACA/51901/2025 MACA/1345/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS ANJALI MOHANTY	SUBRAT SATPATHY VS	// IST MACT, PURI(Puri) Mac/0000015/2022

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216	D-MACA/50752/2025 MACA/1346/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS SIDDHESWARA MALLIK	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000461/2018
217	D-MACA/53179/2025 MACA/1347/2025	K. BHANU VS TRIBIKRAM DASH	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000160/2024
218	D-MACA/53391/2025 MACA/1348/2025	KEDARNATH PRADHAN VS KHIRA @ KHIROD BIHARI SAHU	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000015/2021
219	D-MSA/52850/2025 MSA/65/2025	M/S. SAMASTI INFRASTRUCTURE PVT. LTD.,BBSR VS BIBEKANANDA BEHERA	SAIBRATA RATH VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000062/2022
220	D-RPFAM/53102/2025 RPFAM/415/2025	CHITTARANJAN JENA VS LINA KHUNTIA	SURYAKANTA DASH VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000052/2024
221	D-RSA/36158/2025 RSA/641/2025	EPARI BISWANATH PATRO VS EPARI BADRINATH PATRO	LAXMAN PRADHAN VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000001/2020
222	D-RSA/46611/2025 RSA/642/2025	SUNA BEWA @ PRADHAN VS COLLECTOR, PURI	PRANGYANANDA PATTANAIAK VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000014/2025
223	D-RSA/51060/2025 RSA/643/2025	SANDHYARANI PARIDA VS SULOCHANA SAHU	ASHOK KUMAR MOHAPATRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000280/2022
224	D-RVWPET/49460/2025 RVWPET/292/2025	KANAKALATA GIRI VS MALATI DAS	BIBHUTI BHUSAN MISHRA VS	// () //
225	D-RVWPET/50938/2025 RVWPET/293/2025	AKSHAYA KUMAR JENA VS UNION OF INDIA, (MINISTRY OF DEFENCE)	AJAYA KUMAR DASH VS	// () //
226	D-RVWPET/53912/2025 RVWPET/294/2025	GAJENDRA NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
227	D-RVWPET/21695/2025	INDUREKHA SWAIN	ADV.	//

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	RVWPET/295/2025	VS CEO, TPCODL, KHURDA	VS	0 //
228	D-WA/52097/2025 WA/1980/2025	STATE OF ODISHA VS I TRIANGLE INFOTECH PRIVATE LIMITED ,BENGALURU	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
229	D-WA/52583/2025 WA/1981/2025	STATE OF ODISHA VS SANTILATA NATH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
230	D-WA/52540/2025 WA/1982/2025	STATE OF ODISHA VS JAGANNATH MALLICK	AISHWARYA DASH,A.S.C VS	// 0 //
231	D-WA/52616/2025 WA/1983/2025	STATE OF ODISHA VS DR.PUSPALATA SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
232	D-WA/52618/2025 WA/1984/2025	STATE OF ODISHA VS KANHU CHARAN MOHANTA	SASWAT DAS,A.G.A VS	// 0 //
233	D-WA/52620/2025 WA/1985/2025	STATE OF ODISHA VS KUNI PATEL	AISHWARYA DASH,A.S.C VS	// 0 //
234	D-WA/51596/2025 WA/1986/2025	UTTAM KUMAR GARANAYAK VS SATABDI MISHRA	SAROJA KANTA SAMAL VS	// 0 //
235	D-WA/51599/2025 WA/1987/2025	UTTAM KUMAR GARANAYAK VS PRABHU DATTA HIMANSU MISHRA	SAROJA KANTA SAMAL VS	// 0 //
236	D-WA/52625/2025 WA/1988/2025	STATE OF ODISHA VS PRADEEP CHANDRA PRADHAN	AISHWARYA DASH,A.S.C VS	// 0 //
237	D-WA/46004/2025 WA/1989/2025	RIZKU SINAZ @RIZKUN SAHINAJ VS COLLECTOR, GANJAM	DR. KEDAR NATH TRIPATHY VS	// 0 //
238	D-WP(C)/51573/2025 WP(C)/37099/2025	MANTU SASMAL VS	SUSANTA KUMAR JETHY VS	// 0

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239	D-WP(C)/53312/2025 WP(C)/37100/2025	STATE OF ODISHA SAIDA BEGUM VS	AMBUJA BANDHU PARIDA VS	// // 0
240	D-WP(C)/43181/2025 WP(C)/37101/2025	STATE OF ODISHA UNION OF INDIA VS	MILLON KUMAR VS	// // 0
241	D-WP(C)/53368/2025 WP(C)/37102/2025	J.KRISHNA KUMARI RASMI RANJAN BARISAL VS	KAMALAKANTA NAYAK VS	// // 0
242	D-WP(C)/51593/2025 WP(C)/37103/2025	STATE OF ODISHA PADUKU JUBORAJ VS	RAKESH KUMAR DAS VS	// // 0
243	D-WP(C)/52027/2025 WP(C)/37104/2025	STATE OF ODISHA NANDITA TRIPATHY VS	HRUDANANDA TRIPATHY VS	// // 0
244	D-WP(C)/49197/2025 WP(C)/37105/2025	STATE OF ODISHA JANAKI MISHRA VS	RAJU KUMAR SATPATHY VS	// // 0
245	D-WP(C)/50744/2025 WP(C)/37106/2025	STATE OF ODISHA ASUJIT SWAIN VS	JEEVANJYOTI MOHANTY VS	// // 0
246	D-WP(C)/51524/2025 WP(C)/37107/2025	THE ELECTION COMMITTEE CHAIRMAN, SBIOA, KHURDA GOPINATH PANIGRAHI VS	DILIP KUMAR SAHU VS	// // 0
247	D-WP(C)/52953/2025 WP(C)/37108/2025	STATE OF ODISHA NARBHERAM EMPLOYEES UNION, DHENKANAL VS	RAJESH RANJAN SAHOO VS	// // 0
248	D-WP(C)/53359/2025 WP(C)/37109/2025	THE LABOUR COMMISSIONER, LABOUR DIRECTORATE, BBSR SATYANARAYAN AGRAWAL VS	PRASANTA KUMAR MISHRA VS	// // 0
249	D-WP(C)/52434/2025 WP(C)/37110/2025	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	SAIBRATA RATH VS	// // 0
		STATE OF ORISSA		//

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250	D-WP(C)/51033/2025 WP(C)/37111/2025	SAROJINI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/53290/2025 WP(C)/37112/2025	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
252	D-WP(C)/51627/2025 WP(C)/37113/2025	PARIKSHITA BISWAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
253	D-WP(C)/53023/2025 WP(C)/37114/2025	CHARULATA MISHRA VS THE SPECIAL LAND ACQUISITION OFFICER, NATIONAL ALUMINIUM COMPANY (NALCO) LTD., ANGUL	SUMIT KUMAR MOHANTY VS	// 0 //
254	D-WP(C)/53469/2025 WP(C)/37115/2025	BIKASH CHANDRA SETHI @ BIKASH SETHI VS SUCHISMITA PALAI	DEEPAK RANJAN SUNDARAY VS	// 0 //
255	D-WP(C)/50132/2025 WP(C)/37116/2025	M/S.SUCHI MULTI CUISINE RESTAURANT, KORAPUT VS CHIEF MANAGER, STATE BANK OF INDIA, GANDHI CHOWK BRANCH, KORAPUT	DIPTI RANJAN BHOKTA VS	// 0 //
256	D-WP(C)/52596/2025 WP(C)/37117/2025	BIJAY @ KHOKAN SARKAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
257	D-WP(C)/53594/2025 WP(C)/37118/2025	SIBA SHANKAR AGARWAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
258	D-WP(C)/53865/2025 WP(C)/37119/2025	MANORANJAN PARHI VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //
259	D-WP(C)/53860/2025 WP(C)/37120/2025	KEDARNATH PADHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
260	D-WP(C)/53619/2025 WP(C)/37121/2025	ANIL KUMAR AGARWAL VS UNION BANK OF INDIA, BARBIL MAIN BRANCH, KEONJHAR	SURYA PRATAP DEO VS	// 0 //
261	D-WP(C)/53867/2025	BANSIDHAR PARHI	ASHIS KUMAR MISHRA	//

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	WP(C)/37122/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/52684/2025 WP(C)/37123/2025	SATYA RANJAN PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
263	D-WP(C)/53670/2025 WP(C)/37124/2025	RADHARANI PANDA VS THE ASSESING OFFICER CUM EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK	VS VS	// 0 //
264	D-WP(C)/49886/2025 WP(C)/37125/2025	THE ASSESSING OFFICER CUM S.E.(ELECT.) TED, CUTTACK VS SECRETARY, VASUDEV MODEL TRUST, ANGUL	LALIT KUMAR MAHARANA VS	// 0 //
265	D-WP(C)/53682/2025 WP(C)/37126/2025	RADHARANI PANDA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK	VS VS	// 0 //
266	D-WP(C)/51782/2025 WP(C)/37127/2025	DEBADATTA PANDA VS STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// 0 //
267	D-WP(C)/53451/2025 WP(C)/37128/2025	JITENDRA KUMAR GOCHHI VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
268	D-WP(C)/52750/2025 WP(C)/37129/2025	SANTANU KUMAR PANIGRAHI VS CHAIRMAN, INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. (IPICOL), BBSR	NIHAL RATH VS	// 0 //
269	D-WP(C)/53883/2025 WP(C)/37130/2025	KHAGENDRA KUMAR MOHAPATRA @ KHAGENDRA MOHAPATRA VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	MANAS RANJAN BAUG VS	// 0 //
270	D-WP(C)/53140/2025 WP(C)/37131/2025	SUBHADRA BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
271	D-WP(C)/53766/2025 WP(C)/37132/2025	TPWODL, JHARSUGUDA VS REMAN PRADHAN	PRASANTA KUMAR TRIPATHY VS	// 0 //
272	D-WP(C)/54154/2025 WP(C)/37133/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY KIIT, BBSR VS	ARNAV BEHERA VS	// 0

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273	D-WP(C)/52866/2025 WP(C)/37134/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR RASHMITA PASAYAT VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// // 0 //
274	D-WP(C)/52042/2025 WP(C)/37135/2025	ASHWINI KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
275	D-WP(C)/52597/2025 WP(C)/37136/2025	BINAYAK PRASAD MOHANTY VS GOVT.OF ODISHA	VS	// 0 //
276	D-WP(C)/53032/2025 WP(C)/37137/2025	SUBHASHREE NIBEDITA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
277	D-WP(C)/52721/2025 WP(C)/37138/2025	JYOSTNA RANI DALEI VS THE BRANCH MANAGER, AXIS BANK, MAHANANDI VIHAR BRANCH, CUTTACKI	JATA DHARI BARIK VS	// 0 //
278	D-WP(C)/51707/2025 WP(C)/37139/2025	SABITA KUMARI PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
279	D-WP(C)/53174/2025 WP(C)/37140/2025	ANADI CHARAN MOHANTY VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
280	D-WP(C)/51521/2025 WP(C)/37141/2025	HIMANSHU SEKHAR BEHERA VS GYANENDRA SAI PATEL	MANOJA KUMAR KHUNTIA VS	// 0 //
281	D-WP(C)/53056/2025 WP(C)/37142/2025	PRABHASINI PANIGRAHY VS COLLECTOR CUM DIST.MAGISTRATE, GANJAM	SIBA SANKAR SAMANTARAY VS	// 0 //
282	D-WP(C)/52719/2025 WP(C)/37143/2025	DILIP KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
283	D-WP(C)/52396/2025 WP(C)/37144/2025	ENAKSHI PANDE VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //

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284	D-WP(C)/53986/2025 WP(C)/37145/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
285	D-WP(C)/53975/2025 WP(C)/37146/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
286	D-WP(C)/52853/2025 WP(C)/37147/2025	KAMALI BARIK VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
287	D-WP(C)/53964/2025 WP(C)/37148/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
288	D-WP(C)/47104/2025 WP(C)/37149/2025	BAUL @ BAULA MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
289	D-WP(C)/53980/2025 WP(C)/37150/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
290	D-WP(C)/52219/2025 WP(C)/37151/2025	ABHISEK CHAKRABARTY @ CHAKRAVARTY VS STATE OF ODISHA	RAJKUMAR SUTAR VS	// 0 //
291	D-WP(C)/53115/2025 WP(C)/37152/2025	BRUNDABAN PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
292	D-WP(C)/53971/2025 WP(C)/37153/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
293	D-WP(C)/52560/2025 WP(C)/37154/2025	ARTTATRANA BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
294	D-WP(C)/51705/2025 WP(C)/37155/2025	SUSAMA MISHRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
295	D-WP(C)/52569/2025	CHITTARANJAN DALABEHERA	KARUNAKAR GAYA	//

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	WP(C)/37156/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/51520/2025 WP(C)/37157/2025	HARA PRASAD DASH VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
297	D-WP(C)/54155/2025 WP(C)/37158/2025	SARBASHREE NAIK @ SETH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
298	D-WP(C)/51883/2025 WP(C)/37159/2025	MOHAN KUMAR SAGAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
299	D-WP(C)/52934/2025 WP(C)/37160/2025	BAIBA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
300	D-WP(C)/53413/2025 WP(C)/37161/2025	DURYODHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
301	D-WP(C)/53288/2025 WP(C)/37162/2025	CHANDRA SEKHAR SARANGI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
302	D-WP(C)/52904/2025 WP(C)/37163/2025	ANNADA SANKAR BALIARSINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
303	D-WP(C)/51680/2025 WP(C)/37164/2025	HRUSHIKESH PRADHAN VS COLLECTOR, KEONJHAR	BRAJARAJ PRUSTI VS	// 0 //
304	D-WP(C)/53445/2025 WP(C)/37165/2025	NARENDRA KHORA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
305	D-WP(C)/50898/2025 WP(C)/37166/2025	JAYAMALA NAYAK VS STATE OF ODISHA	HALADHAR SETHY VS	// 0 //
306	D-WP(C)/51681/2025 WP(C)/37167/2025	BAISHAKHU PRADHAN VS	BRAJARAJ PRUSTI VS	// 0

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307	D-WP(C)/53579/2025 WP(C)/37168/2025	COLLECTOR, KEONJHAR RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// // 0 //
308	D-WP(C)/53951/2025 WP(C)/37169/2025	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
309	D-WP(C)/53533/2025 WP(C)/37170/2025	RAJ KIRAN BHAISAL VS CENTRAL MINE PLANNING AND DESIGN INSTITUTE LIMITED, BHUBANESWAR	TRILOCHAN DASH VS	// 0 //
310	D-WP(C)/53585/2025 WP(C)/37171/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
311	D-WP(C)/53954/2025 WP(C)/37172/2025	BHRAMARBAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
312	D-WP(C)/53600/2025 WP(C)/37173/2025	RAMESHA BARADA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
313	D-WP(C)/53669/2025 WP(C)/37174/2025	M/S LINGARAJ INFRASTRUCTURE PVT.LTD, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
314	D-WP(C)/52960/2025 WP(C)/37175/2025	RANJURANI PATNAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
315	D-WP(C)/53882/2025 WP(C)/37176/2025	SNEHALATA PARIDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
316	D-WP(C)/51094/2025 WP(C)/37177/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
317	D-WP(C)/53678/2025 WP(C)/37178/2025	M/S SHYAM SHREE RESIDENCY PVT.LTD, KHURDA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //

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318	D-WP(C)/53635/2025 WP(C)/37179/2025	BISHNU PRASANNA TRIPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
319	D-WP(C)/52463/2025 WP(C)/37180/2025	SHANTILATA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
320	D-WP(C)/53589/2025 WP(C)/37181/2025	SANGRAM KISHORI DAS VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES RENT, BHUBANESWAR	BHASKAR CHANDRA PANDA VS	// 0 //
321	D-WP(C)/53780/2025 WP(C)/37182/2025	RAJABANDHA PANI PANCHAYAT, MAGALPUR,BHADRAK VS CHIEF ENGINEER AND BASIN MANAGER, BHUBANESWAR	GYANESWAR SATPATHY VS	// 0 //
322	D-WP(C)/52717/2025 WP(C)/37183/2025	MONALISA RANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
323	D-WP(C)/52378/2025 WP(C)/37184/2025	BRUHASPATI DHARUA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
324	D-WP(C)/54020/2025 WP(C)/37185/2025	DR.NIBEDITA ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
325	D-WP(C)/53402/2025 WP(C)/37186/2025	KHUSIRAM ROUT@GOUD VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
326	D-WP(C)/53969/2025 WP(C)/37187/2025	KRISHNA SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
327	D-WP(C)/53775/2025 WP(C)/37188/2025	RAJMOHAN DIGAL VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
328	D-WP(C)/53410/2025 WP(C)/37189/2025	KALESWAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
329	D-WP(C)/53979/2025	DEEPIKA DALABEHERA	JAJATI KESHARI KHUNTIA	//

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	WP(C)/37190/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/53976/2025 WP(C)/37191/2025	GAYATRI SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
331	D-WP(C)/52882/2025 WP(C)/37192/2025	DIGAMBAR SAMANTARAY VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
332	D-WP(C)/50295/2025 WP(C)/37193/2025	SREI EQUIPMENT FINANCE LTD, TOPSIA ROAD, KOLKATA VS M/S. BASUDEV STONES, KALAHANDI	DEBI PRASAD DASH VS	// 0 //
333	D-WP(C)/51868/2025 WP(C)/37194/2025	BISHNUPRIYA SAMANTARAY VS EXECUTIVE ENGINEER, TPWODL, SAMBALPUR, ELECTRICAL DIVISION	ANJAN KUMAR BISWAL VS	// 0 //
334	D-WP(C)/52815/2025 WP(C)/37195/2025	B.SIVAYYA VS STATE OF ODISHA	MUHAMMEDYASIL VS	// 0 //
335	D-WP(C)/54001/2025 WP(C)/37196/2025	GOLEKH NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //
336	D-WP(C)/50308/2025 WP(C)/37197/2025	MINA DEI VS STATE OF ODISHA	DEBI PRASAD DASH VS	// 0 //
337	D-WP(C)/51047/2025 WP(C)/37198/2025	URBASHI LENKA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
338	D-WP(C)/51538/2025 WP(C)/37199/2025	DEBASIS SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
339	D-WP(C)/51699/2025 WP(C)/37200/2025	RABINDRA NATH JENA @ RABINDRA KUMAR JENA VS ARUN KUMAR JENA	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
340	D-WP(C)/53875/2025 WP(C)/37201/2025	SOUMYA RANJAN BARIK VS	KRISHNA CHANDRA SAHU VS	// 0

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341	D-WP(C)/54237/2025 WP(C)/37202/2025	STATE OF ODISHA CENTRAL PUBLIC WORKS DEPT., GOVT. OF INDIA, BBSR CIRCLE VS RAJESH MOHANTY	PRASANNA KUMAR PARHI VS	// // ()
342	D-WP(C)/54158/2025 WP(C)/37203/2025	BISWAJIT SAHOO VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// // ()
343	D-WP(C)/49394/2025 WP(C)/37204/2025	MANAGING DIRECTOR, NAGARJUN CONSTRUCTION CO. LTD.,HYDERABAD VS KABI JENA	SUNKURU SUDHAKAR RAO VS	// // ()
344	D-WP(C)/50918/2025 WP(C)/37205/2025	BISWANATH MAHARANA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// // ()
345	D-WP(C)/53604/2025 WP(C)/37206/2025	SUMITA RATH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // ()
346	D-WP(C)/48896/2025 WP(C)/37207/2025	DAMAYANTI BHOI VS REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION	PRAMOD KUMAR PADHEE VS	// // ()
347	D-WP(C)/51701/2025 WP(C)/37208/2025	DIBENDU SEKHAR NAYAK VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// // ()
348	D-WP(C)/54159/2025 WP(C)/37209/2025	M/S. ROMI CHEMICALS AND PACKAGING, KALINGA LANE, CUTTACK VS ODISHA FOREST DEVELOPMENT CORPORATION LTD. (OFDC), BHUBANESWAR	KOUSIK ANANDA GURU VS	// // ()
349	D-WP(C)/53833/2025 WP(C)/37210/2025	GAJIN NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
350	D-WP(C)/54215/2025 WP(C)/37211/2025	SK. SABRATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // ()
351	D-WP(C)/51853/2025 WP(C)/37212/2025	SABITA PARIDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // ()

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352	D-WP(C)/54161/2025 WP(C)/37213/2025	EXPRESS LINE PARIBAHAN, WEST BENGAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
353	D-WP(C)/53637/2025 WP(C)/37214/2025	SANATANA BEHERA VS THE BRANCH MANAGER, D.C.B.BANK, CHANDRASEKHAR PUR, BBSR	ATMAJIT MANMITH DAS VS	// 0 //
354	D-WP(C)/53893/2025 WP(C)/37215/2025	ROJALIN MAJHI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
355	D-WP(C)/51859/2025 WP(C)/37216/2025	LOKURAM MAJHI VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
356	D-WP(C)/54163/2025 WP(C)/37217/2025	EXPRESS LINE PARIBAHAN, HOWRAH, WEST BENGAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
357	D-WP(C)/53729/2025 WP(C)/37218/2025	SURENDRA NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
358	D-WP(C)/54164/2025 WP(C)/37219/2025	VILLAGE BUDHIBAR, BUDHIBAR VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
359	D-WP(C)/53010/2025 WP(C)/37220/2025	BALARAM PODHA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
360	D-WP(C)/51354/2025 WP(C)/37221/2025	LABANYA NATH VS LAXMIPRIYA NATH	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
361	D-WP(C)/52107/2025 WP(C)/37222/2025	SASMITA BISWAL VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
362	D-WP(C)/53482/2025 WP(C)/37223/2025	ANSUMAN RATH VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
363	D-WP(C)/52004/2025	SAJJAD ANSARI	SAKTI MOHAN BEHERA	//

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	WP(C)/37224/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/53238/2025 WP(C)/37225/2025	SANJUKTA GOUDA VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
365	D-WP(C)/52400/2025 WP(C)/37226/2025	GORASAHEB MALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
366	D-WP(C)/53879/2025 WP(C)/37227/2025	JASHOBANTA PADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
367	D-WP(C)/53626/2025 WP(C)/37228/2025	SNEHALATA NAYAK VS REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR	SAMEER KUMAR DAS VS	// 0 //
368	D-WP(C)/52718/2025 WP(C)/37229/2025	SARAT KUMAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
369	D-WP(C)/53436/2025 WP(C)/37230/2025	PRADEEP KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHANTY VS	// 0 //
370	D-WP(C)/53225/2025 WP(C)/37231/2025	GAUTAM YADAV VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
371	D-WP(C)/51902/2025 WP(C)/37232/2025	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
372	D-WP(C)/53036/2025 WP(C)/37233/2025	BALAKRUSHNA SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
373	D-WP(C)/53433/2025 WP(C)/37234/2025	BINODINI MOHANTY VS ICICI BANK LIMITED, NAYAPALLI BRANCH, BHUBANESWAR	BIBHU PRASAD DAS VS	// 0 //
374	D-WP(C)/52375/2025 WP(C)/37235/2025	PRABHASINI NAIK VS	KSHIROD KUMAR ROUT VS	// 0

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375	D-WP(C)/53222/2025 WP(C)/37236/2025	STATE OF ODISHA PARESH CHANDRA DAS VS	RAKESH BEHERA VS	// // 0
376	D-WP(C)/53090/2025 WP(C)/37237/2025	STATE OF ODISHA BISWA BHUSAN SARASWATI VS	LAXMINARAYAN PATEL VS	// // 0
377	D-WP(C)/54112/2025 WP(C)/37238/2025	STATE OF ODISHA PRATIMA MANGARAJ VS	JIBAN RANJAN DASH VS	// // 0
378	D-WP(C)/54175/2025 WP(C)/37239/2025	STATE OF ODISHA RAGHUNATH PRADHAN VS	LAMBODAR PRADHAN VS	// // 0
379	D-WP(C)/54200/2025 WP(C)/37240/2025	STATE OF ODISHA THE ALL INDIA BACKWARD AND MINORITIES COMMUNITIES EMPLOYEES FEDERATION VS	ATUL KUMAR MOHAN, NEW DELHI VS	// // 0
380	D-WP(C)/52387/2025 WP(C)/37241/2025	STATE OF ODISHA SUBARNA PANIGRAHI VS	KSHIROD KUMAR ROUT VS	// // 0
381	D-WP(C)/53757/2025 WP(C)/37242/2025	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// // 0
382	D-WP(C)/54191/2025 WP(C)/37243/2025	OSHARANI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
383	D-WP(C)/53755/2025 WP(C)/37244/2025	STATE OF ODISHA PRAFULLA JENA VS SUB DIVISIONAL POLICE OFFICER, KHANDAPADA	BRAJA MOHAN SARANGI VS	// // 0
384	D-WP(C)/53747/2025 WP(C)/37245/2025	SANJAY KUMAR PATRA VS SUB DIVISIONAL POLICE OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// // 0
385	D-WP(C)/53895/2025 WP(C)/37246/2025	SRI JAGANNATH COLLEGE OF PHARMACY, BOLANGIR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // 0

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386	D-WP(C)/48537/2025 WP(C)/37247/2025	PITABASH PANDA VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
387	D-WP(C)/54039/2025 WP(C)/37248/2025	APURBA SAHA VS COLLECTOR AND DIST.MAGISTRATE, BALASORE	SAMIR KUMAR MISHRA VS	// 0 //
388	D-WP(C)/54209/2025 WP(C)/37249/2025	GURUBACHAN SINGH VS STATE OF ODISHA	DURGA CHARAN DEY VS	// 0 //
389	D-WP(C)/51190/2025 WP(C)/37250/2025	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
390	D-WP(C)/52590/2025 WP(C)/37251/2025	SUBHRANSU MISHRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
391	D-WP(C)/53783/2025 WP(C)/37252/2025	GITA TULO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
392	D-WP(C)/52389/2025 WP(C)/37253/2025	RATAN BISWAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
393	D-WP(C)/53355/2025 WP(C)/37254/2025	JAGABANDHU SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
394	D-WP(C)/53785/2025 WP(C)/37255/2025	DAMAYANTI MALLICK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
395	D-WP(C)/53574/2025 WP(C)/37256/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
396	D-WP(C)/54182/2025 WP(C)/37257/2025	SANATAN MAHABHOI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
397	D-WP(C)/51584/2025	DASARATHI PRADHAN	KABIR KUMAR JENA	//

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	WP(C)/37258/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/53577/2025 WP(C)/37259/2025	PRIYABRATA SAMAL VS THE MANAGER, STATE BANK OF INDIA, CENTRAL PENSION PROCESSING CENTER, BBSR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
399	D-WP(C)/51589/2025 WP(C)/37260/2025	ARUNA PATTNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
400	D-WP(C)/53694/2025 WP(C)/37261/2025	GOBINDA CHANDRA NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
401	D-WP(C)/53630/2025 WP(C)/37262/2025	ALOK KUMAR SAHU VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	GOKULA NANDA SAHU VS	// 0 //
402	D-WP(C)/53599/2025 WP(C)/37263/2025	BIPINO BIHARI CHOUDHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
403	D-WP(C)/53638/2025 WP(C)/37264/2025	SUBHRANSU MOHANTY VS STATE OF ODISHA	B Aidhar Sahoo VS	// 0 //
404	D-WP(C)/53786/2025 WP(C)/37265/2025	BASANTI DASH VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
405	D-WP(C)/53588/2025 WP(C)/37266/2025	DINABANDHU SAHU VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
406	D-WP(C)/53928/2025 WP(C)/37267/2025	DIPAK KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
407	D-WP(C)/53190/2025 WP(C)/37268/2025	APALI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
408	D-ABLAPL/39515/2025 ABLAPL/14796/2025	TRILOCHAN DAS VS	AKSHAYA KUMAR PANDEY VS	BHADRESWAR /206 /2025 0

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409	D-ABLAPL/39519/2025 ABLAPL/14797/2025	STATE OF ODISHA SEEMA PATRA @ SEEMARANI PATRA VS	JAJATI KESHARI KHUNTIA VS	// SINGLA /282 /2025 ()
410	D-ABLAPL/39526/2025 ABLAPL/14798/2025	STATE OF ODISHA SUDAM MALIK VS	SOUBHAGYA KUMAR DASH VS	// KALINGA NAGAR /423 /2025 ()
411	D-ABLAPL/38843/2025 ABLAPL/14799/2025	STATE OF ODISHA MITHUN SETHY VS	PRAHALLAD SAHU VS	// PHULBANI TOWN /270 /2025 ()
412	D-ABLAPL/39533/2025 ABLAPL/14800/2025	STATE OF ODISHA SESADEBA BEHERA @ SURU VS	PRADIPTA BEURA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
413	D-ABLAPL/38942/2025 ABLAPL/14801/2025	STATE OF ODISHA JAYAPRAKASH SAHOO @ JAYPRAKASH SAHOO VS	MANAS KUMAR CHAND VS	2(A)CC/0000207/2025 GHASIPURA /463 /2025 ()
414	D-ABLAPL/39535/2025 ABLAPL/14802/2025	STATE OF ODISHA PRABHAKAR BARIK @ PAPU VS	RAJIB LOCHAN PATTNAIK VS	// KORAPUT GRPS /34 /2025 ()
415	D-ABLAPL/38944/2025 ABLAPL/14803/2025	STATE OF ODISHA MANOJ MOHAPATRA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /246 /2025 ()
416	D-ABLAPL/39032/2025 ABLAPL/14804/2025	STATE OF ODISHA KUNI MAHAKUD @ HAGIRI VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /814 /2025 ()
417	D-ABLAPL/39536/2025 ABLAPL/14805/2025	STATE OF ODISHA RATAN KU. SITHA VS	BIRAJA PRASAD NANDA VS	// COLLIERY /711 /2025 ()
418	D-ABLAPL/39566/2025 ABLAPL/14806/2025	STATE OF ODISHA MOHIT BENIA @ MOHIT HARIJAN VS	MANGU NANDY VS	// UMERKOTE /394 /2025 ()
419	D-ABLAPL/39537/2025 ABLAPL/14807/2025	STATE OF ODISHA JOGINATH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// CHHENDIPADA /471 /2025 () //

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420	D-ABLAPL/39099/2025 ABLAPL/14808/2025	KESHAB CHANDRA BEHERA VS STATE OF ODISHA	BIJAY JENA VS	KENDRAPARA SADAR /579 /2025 () //
421	D-ABLAPL/39153/2025 ABLAPL/14809/2025	MADHAB THELA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /305 /2025 () //
422	D-ABLAPL/39539/2025 ABLAPL/14810/2025	MINATI SAHOO VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	BANKI /493 /2025 () //
423	D-ABLAPL/39165/2025 ABLAPL/14811/2025	PRINCE KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND E.O, BALASORE /12 () //
424	D-ABLAPL/38924/2025 ABLAPL/14812/2025	NAGARATHNAMMA @ P. NAGARATHNAMMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /356 /2025 () //
425	D-ABLAPL/39547/2025 ABLAPL/14813/2025	GYANARANJAN NAYAK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	MARSHAGHAI /385 /2025 () //
426	D-ABLAPL/38962/2025 ABLAPL/14814/2025	JYOTI DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BHADRESWAR /206 /2025 () //
427	D-ABLAPL/39551/2025 ABLAPL/14815/2025	SUSHREE RANJAN SAHOO @ APU VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	BANKI /493 /2025 () //
428	D-ABLAPL/39554/2025 ABLAPL/14816/2025	MUKESH BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	PALLAHARA /454 /2025 () //
429	D-ABLAPL/39563/2025 ABLAPL/14817/2025	GOURI PRASAD PATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BISSAMCUTTACK /182 /2025 () //
430	D-ABLAPL/39565/2025 ABLAPL/14818/2025	RAKESH KUMAR SWAIN @ AKASH SWAIN VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	SALIPUR /551 /2025 () //
431	D-ABLAPL/39051/2025	PUJARINI SWAIN	RABINDRA NATH PRUSTY	BHEDEN /292 /2024

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	ABLAPL/14819/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/39262/2025 ABLAPL/14820/2025	BANSIDHAR SWAIN VS STATE OF ODISHA	BIJAY JENA VS	TIRTOL /628 /2025 () //
433	D-ABLAPL/39555/2025 ABLAPL/14821/2025	JATIN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /62 /2025 () //
434	D-ABLAPL/39588/2025 ABLAPL/14822/2025	KHIROD CHANDRA PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /376 /2025 () //
435	D-ABLAPL/39590/2025 ABLAPL/14823/2025	RAJAT KUMAR PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /376 /2025 () //
436	D-ABLAPL/39621/2025 ABLAPL/14824/2025	RAJA MALLICK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CHOUDWAR /685 /2025 () //
437	D-ABLAPL/39266/2025 ABLAPL/14825/2025	BANSIDHAR SWAIN VS STATE OF ODISHA	BIJAY JENA VS	JAGATSINGPUR /992 /2025 () //
438	D-ABLAPL/39641/2025 ABLAPL/14826/2025	DAMO @ DAMODAR SATAPATHY VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /766 /2025 () //
439	D-ABLAPL/39425/2025 ABLAPL/14827/2025	PRASANTA @ PRASANT KUMAR RATH VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /102 /2025 () //
440	D-ABLAPL/39023/2025 ABLAPL/14828/2025	BAPI @ CHANDRA KANTA JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK TOWN /698 /2025 () //
441	D-ABLAPL/39028/2025 ABLAPL/14829/2025	RUDRA PRATAP PADHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BARI RAMACHANDRA /375 /2025 () //
442	D-ABLAPL/39502/2025 ABLAPL/14830/2025	RINKU SAHOO @ SANJAY KUMAR SAHOO VS	BIJAY JENA VS	JAGATPUR /731 /2025 ()

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443	D-ABLAPL/39354/2025 ABLAPL/14831/2025	STATE OF ODISHA GHANASHYAM HALWA VS	TAPAN KUMAR JENA SAMANTA VS	// LAXMIPUR /167 /2025 ()
444	D-ABLAPL/39514/2025 ABLAPL/14832/2025	STATE OF ODISHA BHARAT PANDIT VS	RAJ KUMAR ROUT VS	// KHANDAGIRI P.S. /76 /2025 ()
445	D-ABLAPL/39527/2025 ABLAPL/14833/2025	STATE OF ODISHA ABOTHULA MOUNIKA @ ABOTULA MONIKA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /198 /2025 ()
446	D-ABLAPL/39567/2025 ABLAPL/14834/2025	STATE OF ODISHA GOPAL PANDA @ GOPALA PANDA VS	AMULYA RATNA PANDA VS	// PURI TOWN /623 /2025 ()
447	D-ABLAPL/39572/2025 ABLAPL/14835/2025	STATE OF ODISHA SK. BABU VS	MOHAMMED RIAZ VS	// BANKI /373 /2025 ()
448	D-ABLAPL/39600/2025 ABLAPL/14836/2025	STATE OF ODISHA AJAY KUMAR MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
449	D-ABLAPL/39604/2025 ABLAPL/14837/2025	STATE OF ODISHA SAPPA VENKATA RAMAN VS	PRASANTA KUMAR NANDA VS	// / /0 ()
450	D-ABLAPL/39610/2025 ABLAPL/14838/2025	STATE OF ODISHA NITISH DAS VS	SMRUTI RANJAN ROUT VS	// BALIANTA P.S. /559 /2025 ()
451	D-ABLAPL/39127/2025 ABLAPL/14839/2025	STATE OF ODISHA DIPAK KUMAR ROUT VS	AJIT KUMAR PANDA VS	// BANKI /489 /2025 ()
452	D-ABLAPL/39611/2025 ABLAPL/14840/2025	STATE OF ODISHA NITISH DAS VS	SMRUTI RANJAN ROUT VS	// BALIANTA P.S. /557 /2025 ()
453	D-ABLAPL/39613/2025 ABLAPL/14841/2025	STATE OF ODISHA BIJAYA KUMAR AGRAWALLA VS	SMRUTI RANJAN ROUT VS	// / /0 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/39614/2025 ABLAPL/14842/2025	RASMITA BEURA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	//0 () //
455	D-ABLAPL/39616/2025 ABLAPL/14843/2025	ARJUN KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	KOMNA PS /346 /2025 () //
456	D-ABLAPL/39236/2025 ABLAPL/14844/2025	BISHNU NARAYAN PATTANAİK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BOLAGARH P.S. /207 /2025 () //
457	D-ABLAPL/39549/2025 ABLAPL/14845/2025	PANCHU MALİK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /633 /2025 () //
458	D-ABLAPL/39645/2025 ABLAPL/14846/2025	CHIKU @ JYOTI RANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANARAPAL /658 /2025 () //